GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:197 ANSWERED ON:23.02.2010 INPUT SUBSIDY Ponnam Shri Prabhakar

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government releases input subsidy to the State Governments as per their actual demands;

(b) if so, the details thereof during each of the last three years and current year including Andhra Pradesh, State-wise;

(c) whether the Government has released the input subsidy less than the demands made by various State Governments during the said period; and

(d) if so, the details thereof indicating the reasons therefor, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION(PROF. K.V. THOMAS)

(a) & (b): The input subsidy/grants-in-aid is provided to various State Governments under various Schemes/Programmes as per the guidelines.

The fertilizer subsidy is not disbursed State-wise. It is transferred to the farmers in the form of subsidized maximum retail prices(MRPs) notified by the Government, which are below the normative delivered cost of these fertilizers. The difference between the normative delivered cost and the notified MRPs is released as fertilizer subsidy to manufacturers/ importers of these subsidized fertilizers on receipt of fertilizers in the district.

(c) & (d): Funds are released to State Governments taking into consideration the unspent balance available with them and physical and financial progress during the period.